

(ii) *Rihand STPS (St.I)*

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| Unit size | 2x500 MW |
| Foreign contracting party | M/s. Northern Engineering Ld. (U.K.) |
| Indian Agent | — |
| Contract value | Rs. 410 crores (approx). |

(d) No, Sir. The Vindhyachal STPS (Stage-1) is being set up in pursuance of the provisions of the Agreement on Economic and Technical Cooperation between India and USSR signed in December, 1980. In pursuance of an offer made by U.K. on a bilateral basis, NTPC held discussions and concluded a contract with a British Consortium of manufacturers for setting up Rihand STPS Stage 1 in Mirzapur district of U.P.

Dehang Hydro-Electric Project

548. SHRI ROBIN KAKATI: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Government have spent five crores or rupees to investigate and prepare a project report for the construction of Dehang Hydro Electricity Project; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b) Investigations of a multi-purpose project on Dehang river in Arunachal Pradesh are in progress and the preliminary feasibility report is expected to be ready by June, 1983. It is understood that the expenditure so far is less than Rs. 5 crores on the investigation.

Appointment of Director (Tech.) by Assam Petro-Chemicals Limited

549. SHRI ROBIN KAKATI: Will the Minister of ENERGY be pleased to state:

(a) whether there is any injunction granted by the court restricting the Assam Petro-chemicals Limited from appointing a new Director;

(b) if so, under what circumstances Shri A. S. Replal was appointed as Director (Tech.) by the Company's present Board; and

(c) what is the technical and other experience possessed by Shri A. S. Replal and where he was working and in what capacity, before he was appointed as a Director (Tech.) of the Assam Petro-chemicals Limited?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): (a) to (c) Information is being collected and will be laid on the Table of the House in due course.

Appointment of wholesale dealer by Assam Petro-Chemicals Ltd.

550. SHRI ROBIN KAKATI: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that M/s. Shyam Enterprises were appointed as a wholesale dealer of the Assam Petro-chemicals Limited.

(b) what are the names of proprietors and partners of the said firm and its location of registered office;

(c) what are the reasons for appointing the above firm as a wholesale dealer of the Assam Petro-chemicals Limited and what are the terms and conditions of appointment; and

(d) whether the Board has recently taken a decision to allow the said firm credit facilities and if so, what are the reasons therefor and what was the arrangement for selling its products before appointment of M/s Shyam Enterprises as its dealer?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): (a) to (d) Infor-